

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.04  
I.A.Nos.201, 389, 510, 544/2022 in  
C.P.(IB)No.84/BB/2019**

**IN THE MATTER OF:**

M/s. Pratap Chandra Padhy & Ors. ... Petitioners  
Vs.  
M/s. Dreamz Infra India Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**TMT. T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. SATYA RANJAN PRASAD  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Ms. Nargees  
For the Applicant in  
I.A.No.201/2022 : Shri Harshal Joshi  
For the Applicant in  
I.A.No.510/2022 : Shri Saravana.P  
For the Applicant in  
I.A.No.544/2022 : Shri Ashok Kriplani

**ORDER**

**I.A.No.201/2022:**

1. Heard Shri Harshal Joshi, learned Counsel appearing for the Applicant and Ms. Nargees, learned Counsel appearing for the Resolution Professional.
2. At the request of the learned Counsel appearing for the Applicant, list the case on **13.03.2023**.

**I.A.No.389/2022:**

1. Heard learned Counsel appearing for the Corporate Debtor. None appeared for the Applicant.
2. List the case on **13.03.2023**.

**I.A.No.510/2022:**

1. Heard Shri Saravana.P, learned Counsel appearing for the Applicant and Ms. Nargees, learned Counsel appearing for the Resolution Professional.
2. The learned Counsel appearing for the Applicant is directed to serve a copy of Application on the Respondent and to file affidavit of service at least three days before the next date of hearing.
3. List the case on **13.03.2023** for further consideration.

**I.A.No.544/2022:**

1. Heard Shri Ashok Kriplani, Erstwhile Resolution Professional/ Applicant.
2. This is the Application filed by Erstwhile Resolution Professional Mr. Ashok Kriplani, who is present-in-person and Ms. Nargees, learned Counsel appearing for the Resolution Professional.
3. Ms. Nargees, learned Counsel accepts Notice for the RP and seeks two weeks' time for filing reply-affidavit. Time is granted for the same and copy can be served on the Applicant.
4. List the matter for further consideration on **13.03.2023**.

- Sd -

**SATYA RANJAN PRASAD**  
**MEMBER (TECHNICAL)**

- Sd -

**T. KRISHNAVALLI**  
**MEMBER (JUDICIAL)**